

**Annexure-9**  
**Three C Universal Developers Pvt Ltd**  
**Date of commencement of CIRP- 17/12/2019**  
**List of creditors as on 09/12/2020**  
**List of other creditors(Other than Financial Creditors and Operational Creditors)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Horizon Crest India Real Estate	28-Feb-20	5,033,675,389	-	other claim	-	-	-	-	-	5,033,675,389	-	1. Liability is undeterminable. Case is pending in the HC.
2	Three C Homes Private Limited	13-Mar-20	256,654,582	241,857,842	other claim	-	-	YES	-	-	14,796,741	-	As per CD books only Rs 251857841.50 is due to claimant. However a sum of Rs. 1 crore is receivable from the Lotus Park project of claimant. Thus net amount of Rs. 24,18,57,841.50 is collated.
3	Mr Vidur Bhardwaj	2-Nov-20	11,865,715	11,865,715	other claim	-	-	-	-	-	-	-	
			<b>5,302,195,686</b>	<b>253,723,557</b>							<b>5,048,472,130</b>	-	